### GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.2977 TO BE ANSWERED ON 11.03.2020

#### **RESOLUTION ON POK IN PARLIAMENT**

#### 2977. SHRIMATI MALA ROY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of a Parliament resolution on PoK;
- (b) if so, the details thereof and the steps being taken to realise the resolution; and
- (c) the details of steps taken till date on PoK?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

(a) to (c) Government's consistent and principled position, as also enunciated in the Parliament resolution adopted unanimously by both Houses on 22 February 1994, is that the entire Union Territories of Jammu & Kashmir and Ladakh have been, are and shall be an integral part of India.

Government monitors all developments taking place in the territories of India including in territories that are under illegal and forcible occupation of Pakistan. We have consistently called upon Pakistan to immediately vacate all areas under its illegal and forcible occupation, and to put an end to the human rights violations and desist from continued attempts to bring material change in these territories.